

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2618
TO BE ANSWERED ON 19.03.2018

Delay in grant of clearances to OMCL

2618. SHRI DILIP KUMAR TIRKEY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether it is a fact that there have been long delays in granting forest and environment clearances pertaining to various mining leases of Odisha Mining Corporation Ltd. (OMCL); and
- (b) if so, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(DR. MAHESH SHARMA)

- (a) & (b) No Sir, the Forest Clearance & Environment Clearance are given as per the provision of Forest Conservation Act, 1980 and Environment Protection Act, 1986.
